

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal

9.3.2000

D. B. not formed today.

Be li.

before D. B. on 12.5.2000

Dy. Registrar

C.A.T. Jaipur Bench

12.5.2000

None present for the applicant
Mr. Hemant Gupta, Proxy to Mr. M. Ravi,
Counsel for the respondents

It appears that the learned
Counsel for the applicant has not attended
this OA with a view to getting adjournment,
for which no prayer has been made before
us. The OA is, therefore, dismissed
in default and for non-prosecution.

Signature

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

Signature
S. K. Agarwal
Member (Judicial)

copy sent to
applicant

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Dated 6.6.2000

86/2000